Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: DCOM Systems Limited Date of commencement of liquidation: 15/05/2024

List of stakeholders as on: 26.07.2024

	9		00		7	6	5	4	w	2	1	No.	
Total	operational creditors)	Other stakeholders, if any (other than financial creditors and	Government Dues)	Operational creditors (other than Workmen, Employees and	Operational creditors (Government Dues)	Operational creditors (Employees)	Operational creditors (Workmen)	Unsecured financial creditors	Secured financial creditors	Liquidation costs incurred till date	Unpaid insolvency resolution process costs	Category of stakeholders	
12	0		0		w	1	0	6	2			No. of claims	Sumn
26189815613	0		0		1568968225.47	33708	0	21639300731.34	2981512948.00			Amount (Rs.)	Summary of claims received
9	0		0		2	1	0	5	1			No. of claims	Sum
21282579513	0		0	The second secon	920813345.93	33708	0	20004868907.34	355459575.00	53338	1350639	No. of claims Amount (Rs.)	Summary of claims admitted
0	0		0		0	0	0	0	0	0	0	contingent claims	A mount of
4908640077	0		0		648154879.54	0	0	1634431824	2626053373	0	0	Amount of under claims rejected verification	Ty.
0	0		0	100	0	0	0	0	0	0	0	under verification	Amount of
				200	1 100							Details in Annexure	
												Remarks	



Name of the corporate debtor: DCOM Systems Limited
Date of commencement of liquidation: 15/05/2024
List of stakeholders as on: 26.07.2024

List of Secured Financial creditor

Total	rei Equipment Finance Ltd.	Bank of Maharastra	Name of Creditor	
			Date of receipt	
2981512948	2626053373	355459575	Amount claimed	
355459575	0	355459575	Amount of claim admitted	
0. The country of the	0 secured financial creditor	secured financial creditor	Nature of claim	
2981512948	2626053373	355459575	Amount covered by security interest	
	No	No	Whether security interest relinquishe d? (Yes/No)	
(4)	Secured by Various movable assets of the CD as mentioned in the deed of hypothecation dated 28-09-2015 & dated 22-03-2016 per List Attached there in.		Details of Security Interest	Certain of ciaims admired
355459575	0	355459575	Amount in total covered by amount guarantee of claims	
	0	1.67%	% share in total amount of claims admitted	
0	0	0	Amount of contingent claim	
0	0	0	Amount of any mutual dues, that may be set- off	
2626053373	2626053373	0	Amount of claim rejected	
0	0	0	Amount of claim Re under verificati	
-			Remarks, if any	



Name of the corporate debtor: DCOM Systems Limited
Date of commencement of liquidation: 15/05/2024
List of stakeholders as on: 26.07.2024

List of Unsecured Financial Creditors

	Details o	Details of claim received		Details of claims admitted				Amount of			
						% share		any		A	
r Name of Creditor	Date of	Amount	Amount of claim		A	in total	Amount of	mutual	Amount of claim	Alliount of	Remarks, if
0.	receint	claimed	admitted	Nature of claim	Amount covered by	amount	contingent claim	dues, that	rejected	Claim under	any
	icocipi	ciaillied	admitted		guarantee	of claims		may be		verilication	
						admitted		set-off			
Indian Bank											
1 (Erstwhile Allahabad Bank)		1652970502.00	1652970502.00	1652970502.00 1652970502.00 Outstanding dues of Jai Hind Projects Limited due to corporate guarantee of CD	1652970502.00	7.77%	0	0	0	0	
2 Canara Bank		4615809612.19	4615809612.19	4615809612.19 4615809612.19 Outstanding dues of Jai Hind Projects Limited due to corporate guarantee of CD	4615809612.19	21.69%	0	0	0	0	
3 State Bank of India		1810688904.17	1810688904.17	1810688904.17 Outstanding dues of Jai Hind Projects Limited due to corporate guarantee of CD	1810688904.17	8.51%	0	0	0	0	
4 Bank of Baroda		2836090091.98		2836090091.98 Outstanding dues of Jai Hind Projects Limited due to corporate guarantee of CD	2836090091.98	13.33%	0	0	0	0	
5 IDBI bank Ltd		9089309797.00	9089309797.00	9089309797.00 9089309797.00 Outstanding dues of Jai Hind Projects Limited due to corporate guarantee of CD	9089309797.00	42.71%	0	0	0	0	
6 Srei Equipment Finance Ltd.		1634431824.00	0.00	0.00 Outstanding dues of Jai Hind Projects Limited due to corporate guarantee of CD	1634431824.00	0.00%	0	0	1634431824.00	0	
Total		21639300731.34 20004868907.34	20004868907.34			94.01%			1634431824.00		



Name of the corporate debtor: DCOM Systems Limited Date of commencement of liquidation: 15/05/2024 List of stakeholders as on: 26.07.2024

List of Operational creditors (Employees)

	STATE OF THE PARTY											
	0	0	0	0	0.0001%			33708.00	33708.00 33708.00		Employee Provident Fund Organization	1
Remarks, if any	Amount of Amount of claim claim under rejected verification	Amount of claim rejected	Amount of any mutual dues, that may be set-off	Amount of contingent claim	% share in total amount of claims admitted	Nature of claim	Amount of claim for the period of twelve months preceding the liquidation commencement date	Amount of claim admitted	Amount	Date of receipt	Name of Authorised Representative	Sr No.
						admitted	Details of claims admitted		Details of claim	Details		



Name of the corporate debtor: DCOM Systems Limited Date of commencement of liquidation: 15/05/2024 List of stakeholders as on: 26.07.2024

List of Operational creditors (Government Dues)

C	0481348/9.34	0	C	4.32%		7030302.32		920013343.93	1306906223.47 920613343.93		IOIGI	
T	C401E4070 E4			/ 270/		1000560 00		020012215 02	1560060775 47		Total	
	647982018	0	0	0%		0		0	647982018		Central Goods & Service Tax department	ω
	0	0	0	4.26%	No	1030562.32		906862779	906862779	¥	Income tax department	2
	172861.54	0	0	0.06%	1	0		13950566.93	14123428.47		State Tax Department- (VAT) Gujarat	1
Amount of claim under verification	Amount of claim rejected	Amount of any mutual dues, that may be set-off	Amount of contingent claim	% share in total amount of claims admitted	Whether lien / attachment removed? (Yes/No)	Details of claims admitted Amount Covered by liture of lien or attachment pending disposal	Details Nature of claim	Amount of claim admitted	Details of claim received Date of Amount receipt claimed	Details of Date of receipt	Department	Sr No.

